

Price, Proc. & Distr.  
policy of Rabi Cereals (Stat.)

- (8) Shri Morarji R. Desai . . . 6th February, 1976 (Fifteenth Session) and 8th March to 15th April and 26th April to 14th May, 1976 (Sixteenth Session).
- (9) Shri Ram Dhan . . . 6th February, 1976 (Fifteenth Session) and 8th March to 15th April and 26th April to 14th May, 1976 (Sixteenth Session).
- (10) Shri Noorul Huda . . . 5th to 7th August, 1975 (Fourteenth Session) and 5th January to 6th February, 1976 (Fifteenth Session).
- (11) Dr. Jivraj Mehta . . . 8th March to 15th April and 26th April to 15th May, 1976 (Sixteenth Session).
- (12) Shri Mukhtiar Singh Malik . . . 6th February, 1976 (Fifteenth Session) and 8th March to 15th April and 26th April to 14th May, 1976 (Sixteenth Session).
- (13) Dr. Laxminarayan Pandeya . . . 6th February, 1976 (Fifteenth Session) and 8th March to 15th April and 26th April to 14th May, 1976 (Sixteenth Session).
- (14) Shri Phool Chand Verma . . . 6th February, 1976 (Fifteenth Session) and 8th March to 15th April and 26th April to 14th May, 1976 (Sixteenth Session).

Is it the pleasure of the House that leave as recommended by the Committee may be granted?

SEVERAL HON. MEMBERS: Yes.

MR. SPEAKER: The Members will be informed accordingly.

12.02 hrs.

PUBLIC ACCOUNTS COMMITTEE

TWO HUNDREDTH REPORT

SHRI H. N. MUKERJEE (Calcutta-North-East): I beg to present the Two Hundredth Report of the Public Accounts Committee (1975-76) on Action Taken by Government on the recommendations contained in their Hundred and Sixty-seventh Report (Fifth Lok Sabha) on Foreign Participation or Collaboration in Research Projects in India—Department of Health.

12.03 hrs.

STATEMENT RE. PRICE, PROCUREMENT AND DISTRIBUTION POLICY OF RABI CEREALS FOR 1976-77 MARKETING SEASON

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNA-SAHAB P. SHINDE): The recommendations of the Agricultural Prices Commission on the price and procurement policy for the 1976-77 Rabi Marketing Season were discussed with the Chief Ministers/Food Ministers of the main wheat producing States.

After careful consideration, it has been decided to accept the recommendation of the Agricultural Prices Commission to maintain the procurement price for wheat at Rs. 105/- per quintal for all varieties. The issue price of wheat for stocks released from the Central Pool for the public distribution system will also be maintained at Rs. 125/- per quintal as at present.

[Shri Annasaheb P. Shinde]

The Government will continue its policy of maximising procurement for the purpose of building up buffer stock. The all-India target of wheat procurement has been fixed at 5198 million tonnes. The Incentives Bonus Scheme for supplies of wheat to the Central Pool will be continued in order to maximise procurement. The bonus amounts will be utilised by the State Governments for providing fertilisers and other inputs to the farmers.

In the interest of maximising the procurement, restrictions will be continued on the inter State movement of wheat. Each State will be treated as a separate zone for purposes of movement of wheat and wheat products as during last year. The mode of procurement such as purchases in regulated markets and/or through a system of levy will be decided by the State Governments. The marketing of wheat within the State will be regulated by the State Governments through such administrative/statutory measures as may be considered necessary by them.

Government's attention has been drawn to the falling prices of barley and gram and it is apprehended that, with the arrival of the new crop, there will be steep fall in their prices. Price support operations would be arranged for purchase of barley and gram as and when it becomes necessary.

Government are anxious to ensure that the interests of the farmers are

fully protected and in no case should any producer get for foodgrains of fair average quality less than the procurement price fixed by the Government. It is hoped that, with the co-operation of the State Governments, it would be possible to achieve this objective as also to reach the procurement targets fixed for the various States and bring about an overall improvement in the food economy.

12.05 hrs

GUJARAT BUDGET, 1976-77. GENERAL DISCUSSION AND DEMANDS\* FOR GRANTS

MR. SPEAKER: We will now take up items Nos. 9 and 10 together. For General Discussion and voting on the Demands for Grants in respect of the Budget for the State of Gujarat for the year 1976-77, the time allotted is 2 hours. Motion moved:

"That the respective sums not exceeding the amounts on Revenue Accounts and Capital Account shown in the third column of the Order Paper, be granted to the President out of the Consolidated Fund of Gujarat to defray the charges that will come in course of payment during the year ending the 21st day of March, 1977, in respect of the heads of demands entered in the second column thereof against:

Demands Nos 2, 3, 5 to 12, 14 to 20, 22 to 31, 33 to 60, 62 to 69 and 71 to 77."

*Demands for Grants (Gujarat), 1976-77*

No. of Demand	Name of Demand	Amount of Demand for Grant submitted to the Vote of the House	
		Revenue Rs.	Capital Rs.
1	2	3	
2	Council of Ministers	10,79,000	..
3	Elections	1,42,17,000	..

\*Moved with the recommendations of the President.